

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Legislation Section) Civil Secretariat
Jammu/ Srinagar

Notification
Jammu, the 3rd April, 2024

S.O 78.— In exercise of the powers conferred under sub-section (2) of section 6 of the Legal Services Authorities Act, 1987 (Central Act) read with rule 3 of the Jammu and Kashmir Legal Services Authority Rules, 2020 and in supersession of Notification S.O 496 of 2024, dated 7th October, 2024, the Lieutenant Governor, in consultation with the Hon'ble Chief Justice of the High Court of Jammu and Kashmir and Ladakh, hereby nominate Hon'ble Mr. Justice Sanjeev Kumar, Judge of the High Court of Jammu and Kashmir and Ladakh as Executive Chairman of the Jammu and Kashmir Legal Services Authority.

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to the Government

No. LAW-Leg/146/2022-10

Dated: 03 -04-2025

Copy to the:

1. Financial Commissioner (Addl. Chief Secretary) _____ Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Principal Secretary/ Commissioner Secretary/ Secretary to Government _____ Department.
4. Accountant General, J&K, Jammu/ Srinagar.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh. This is with reference to letter No. 17816/RS/GS dated 25.03.2025.
6. Principal Secretary to the Lord Chief Justice, High Court of Jammu and Kashmir and Ladakh.
7. Member Secretary, Jammu and Kashmir Legal Services Authority.
8. Director Information, J&K, Jammu.
9. Private Secretary to the Hon'ble Mr. Justice, Sanjeev Kumar, the senior most puisne Judge, High Court of Jammu and Kashmir and Ladakh.
10. Private Secretary to the Chief Secretary for information to the Chief Secretary, J&K.
11. Private Secretary to the Learned Advocate General, J&K, for information to the Ld. Advocate General.

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12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
13. General Manager, Government Press, Jammu for publication in an extraordinary issue of Government Gazette. 50 copies of the Notification may kindly be furnished to this Department **today positively.**
14. I/C Website, Department of Law, Justice and Parliamentary Affairs.
15. SRO Section, Law Department.
16. Concerned file.

Ashish Gupta
03.04.25

(Ashish Gupta)
Special Secretary to the Government
Department of Law, Justice and P.A

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03.04.25

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Errata to Notification S.O 78 issued under endorsement No. LAW-Leg/146/2022-10 dated 03-04-2025

Please read "3rd April, 2025", instead of "3rd April, 2024" appearing in Notification S.O 78 issued under endorsement No. LAW Leg/146/2022-10 dated 03-04-2025. This shall be deemed to have been incorporated in the said Notification ab-initio.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to the Government

No. LAW-Leg/146/2022-10

Dated: 28-04-2025

Copy to the:

1. Financial Commissioner(Addl. Chief Secretary)_____ Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Principal Secretary/ Commissioner Secretary/ Secretary to the Department

4. Accountant General, J&K, Jammu/ Srinagar.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh.
6. Principal Secretary to the Lord Chief Justice, High Court of Jammu and Kashmir and Ladakh.
7. Member Secretary, Jammu and Kashmir Legal Services Authority.
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10. Private Secretary to the Chief Secretary for information to the Chief Secretary, J&K.
11. Private Secretary to the Learned Advocate General, J&K, for information to the Ld. Advocate General.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
13. General Manager, Government Press, Jammu for publication in an extraordinary issue of Official Gazette. 20 printed copies of the same may kindly be supplied to this Department **today positively.**
14. I/C Website, Department of Law, Justice and Parliamentary Affairs.
15. S.O Section, Law Department.
16. Concerned file.

Reyaz Ali Bhat
(Reyaz Ali Bhat)
Assistant Legal Remembrancer
Department of Law, Justice and P.A

Janvz
28.04.25